

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO.770

TO BE ANSWERED ON WEDNESDAY, THE 07.02.2018

Quantum of Divorce Cases Registered

770. SHRI SANKAR PRASAD DATTA:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the number of divorce cases registered/disposed of in various courts in the country during each of the last three years, court-wise;
- (b) whether the Government is taking adequate steps to expedite the disposal of divorce cases including setting up of special courts in this regard and if so, the details thereof;
- (c) whether the Government proposes to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954; and
- (d) if so, the details and the present status thereof?

ANSWER

Minister of State for Law & Justice and Corporate Affairs
(SHRI P.P. CHAUDHARY)

(a) & (b): No data relating to divorce cases is maintained separately. However, as per the information furnished by the High Courts, a statement giving details of cases pending in Family Courts, State/UT-wise, which inter-alia includes divorce cases, is given in the Annexure. In the Chief Ministers' and Chief Justices' Conference, 2015, directions have been issued to all High Courts to regularly monitor and take necessary steps for early disposal of such cases. Setting up of subordinate courts which includes Special Courts, is within the domain of the State Governments and respective High Courts who set up such court as per their need and resources.

(c) & (d): At present, there is no proposal to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954.

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ANNEXURE REFERRED TO IN PARTS (A) & (B) OF LSUSQ NO.770 TO BE ANSWERED ON 07.02.2018 ASKED BY SHRI SANKAR PRASAD DATTA, MP.

Sl. No.	NAME OF THE STATES/UTs	NO. OF CASES PENDING AS ON 31.12.2017
1	Andhra Pradesh, Telengana	24529
2	Assam, Arunachal Pradesh, Nagaland, Mizoram	5693
3	Bihar	46735
4	Chhattisgarh	12012
5	Delhi	30333
6	Gujarat	30987
7	Haryana	18963
8	Jharkhand	10871
9	Karnataka	27174
10	Kerala	61970
11	Madhya Pradesh	41028
12	Maharashtra	35349
13	Manipur	597
14	Odisha	31212
15	Punjab	4489
16	Puducherry	971
17	Rajasthan	31890
18	Sikkim	165
19	Tamil Nadu	21672
20	Tripura	2121
21	Uttar Pradesh	264409
22	Uttarakhand	9201
23	West Bengal	1140
	Total	713511

At present, there is no family court in the States of Goa, Himachal Pradesh and Meghalaya.